## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTH	IA PADMANABHA SWAMY, MEMBI	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	<ul> <li>: TP (HC) /CAA/18, 19, 20, 21/2017</li> <li>: SRI SATHU AGRO FARMS PVT LTD         ARUPPUKOTTAI BRICKS WORKS &amp; BUILDING         CONSTRUCTIONS PVT LTD,         SRI VAIGAI TRANSPORTS PVT LTD</li> <li>: SHRI GOVINDARAJA TEXTILES PVT LTD</li> </ul>	
NAME OF THE TRANSFEROR		
NAME OF THE TRANSFERRE		
UNDER SECTION	: 230	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
MUAHRSIX	N-c-s for. all the APPlicer	J, m
2. SLE MARCHINI AM	lounsel for the Pelitioners	Si Vanshin
Vitabelle + Afraciones		

## **ORDER**

Heard the PCS representing the applicant. Order is reserved.

(K.Anantka Padmanabha Swamy) Member (Judicial)